### GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 2299 ANSWERED ON MONDAY THE 8<sup>TH</sup> JULY, 2019 ASHADHA 17, 1941 (SAKA)

#### **WORKS EXECUTED THROUGH CSR FUNDS**

#### **QUESTION**

†2299. SHRI MUKESH RAJPUT:

**Will the Minister of CORPORATE AFFAIRS** 

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) the details of the works executed through CSR funds of various companies during the last three years, State/UT-wise including UP;
- (b) whether there is special package for extremely backward area of the country including Farrukhabad Lok Sabha Constituency of Uttar Pradesh through CSR fund;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

#### **ANSWER**

## THE MINISTER OF STATE FOR FINANCE AND CORPORATE AFFAIRS

(SHRI ANURAG SINGH THAKUR)

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

- (a): As per the data obtained from the filings made by the companies in the MCA 21 registry, the details of the State/UT-wise Corporate Social Responsibility (CSR) funds spent by the companies under the Companies Act, 2013 for the financial years 2015-16, 2016-17 and 2017-18 are Annexed.
- (b) to (d): Section 135 (3) & (4) of the Companies Act, 2013, empowers the Board of the Company to take decision regarding allocation of CSR funds for items listed in Schedule VII of the Act.

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#### ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2299

STATE/UT-WISE CSR EXPENDITURE			
State/UT(s)	FY 2015-16	FY 2016-17	FY 2017-18
Andaman And Nicobar	0.55	0.83	0.00
Andhra Pradesh	1256.42	753.3	118.52
Arunachal Pradesh	1.48	23.65	1.2
Assam	167.66	270.14	38.17
Bihar	110.21	100.77	23.85
Chandigarh	5.33	21.89	16.3
Chhattisgarh	240.45	84.65	6.52
Dadra And Nagar Haveli	12.03	7.57	2.28
Daman And Diu	2.43	2.63	5.18
Delhi	488.39	517.37	222.32
Goa	30.54	35.86	29.2
Gujarat	564.45	859.77	376.75
Haryana	374.25	376.43	108.49
Himachal Pradesh	52.39	23.83	8.04
Jammu And Kashmir	107.81	42.69	5.45
Jharkhand	118.67	95.28	26.99
Karnataka	790.92	883.53	596.37
Kerala	147.37	133.03	45.19
Lakshadweep	0.30	0.00	1.87
Madhya Pradesh	186.04	284.65	67.66
Maharashtra	2043.75	2465.51	1430.39
Manipur	6.28	11.92	0.00
Meghalaya	6.52	10.97	0.76
Mizoram	1.07	80.0	0.16
Nagaland	0.96	0.92	0.36
NEC/ Not mentioned	0.00	6.81	0.00
Odisha	623.91	317.01	308.92
Puducherry	6.44	7.51	1.65
Punjab	69.8	75.6	26.62
Rajasthan	503.45	324.81	136.33
Sikkim	1.98	6.83	4.5
Tamil Nadu	631.49	544.58	352.11
Telangana	258.37	245.73	119.98
Tripura	1.47	1.25	1.16
Uttar Pradesh	422.76	321.97	122.6
Uttarakhand	73.15	101.53	37.7
West Bengal	415.88	286.62	157.14
PAN India*	4802.62	4994.89	3964.62
Grand Total	14527.59	14242.41	8365.35

<sup>\*</sup> Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

On the basis of the filings made by the Companies upto 20.10.2018